

**THE HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**O R D E R NO.22**  
Imphal, the 6<sup>th</sup> October, 2016.

No.HCM/B-16/2013(RC(J) In supersession of earlier order of even no.4 dated 10-5-2013, Hon'ble the Chief Justice is pleased to direct that matters pertaining to dismissal and termination from service be listed in terms of the High Court Rule before Single Bench. This order shall come into force w.e.f. 17-10-2016.

By order etc.:-

Sd/-  
**(Y. ROTHER )**  
**Joint Registrar (Judl. & Bench),**  
**High Court of Manipur, Imphal**

Endt. No. HCM/B-16/2013(RC(J) 46666-7Z Imphal, the 6<sup>th</sup> October, 2016.

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4. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
5. The Assistant Registrar-I/Sr. Grade Stenographer, High Court of Manipur.
6. The Librarian-cum-Research Officer, High Court of Manipur.
7. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
8. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
9. The Private Secretary to Registrar General.
10. All Supdts./Stamp Reporter, High Court of Manipur.
11. All Court Masters, High Court of Manipur.
12. Order Book/Guard File.
13. The Concerned File.

  
**Joint Registrar (Judl. & Bench),**  
**High Court of Manipur, Imphal**